

BENCH-I

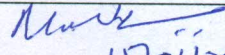
NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) No. 500/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th January 2018, 10.30 A.M

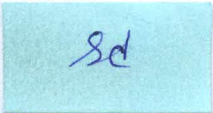
Name of the Company	Kenta Properties Pvt Ltd & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

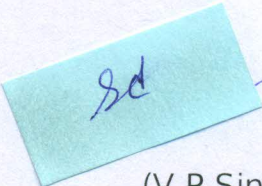
1	ATUL KUMAR CASH, FCS 4842	the applicant	 15/01/2018
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ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)